# GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO.903 TO BE ANSWERED ON 20.7.2017

# **Swapping of Coal Supplies**

### 903. SHRIMATI K. MARAGATHAM:

Will the Minister of COAL be pleased to state:

- (a) whether the Government has allowed the public and private power producers to swap their coal supplies with a view to reduce the cost of electricity by ensuring more efficient fuel usage;
- (b) if so, the details thereof;
- (c) whether the Government may eventually extend the facility to other coal consuming industries as well; and
- (d) if so, the details thereof?

### ANSWER

# MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER, NEW & RENEWABLE ENERGY AND MINES

# (SHRI PIYUSH GOYAL)

(a) to (d): Based on the recommendations of the Inter-Ministerial Task Force (IMTF), the swapping of coal supplies has been permitted between the units of public power producers only. The Flexibility in Coal Utilization Policy, issued by the Ministry of Power, allows use of coal by any State/Central Generating Company in Private Generating Station of Independent Power Producers (IPPs). Under case 4 of the policy, the State/Central Generating Company supplying coal will invite Tariff Bids from prospective IPP Generating Stations for use of domestic coal out of aggregated coal allocated to respective State/CGS and the IPP shall supply Power in lieu of transfer of such coal.

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